

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH -COURT No. I

Service Tax Appeal Nos.70476 of 2017-[DB]

**Commissioner of Customs, Central Excise &
Service Tax, Allahabad**

.....Appellant

VERSUS

M/s Bridge & Roof Co. (India) Ltd.

....Respondent

APPEARANCE:

Shri Shiv Pratap Singh,	Deputy Commissioner	Authorised
Representative		for the Appellant
None		for the Respondent

Date of Hearing : 21/05/2019

ORDER

Order pronounced. For order, see order of Service Tax
Appeal No.70378 of 2017 dated 21 May, 2019.

**(ArchanaWadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp